

Annexure-7															
Name of the corporate debtor: Reliance Mediaworks Limited;															
Date of commencement of CIRP: 02-07-2025;															
List of Creditors Updated on: 22-04-2026															
List of operational creditors (Government dues)															
															(Amount in Rs.)
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Commissioner of Income Tax (TDS) Circle-2(1), Mumbai	Maharashtra State Government	25-08-25	10,936,400.00	-	Unsecured	-	-	No	-	-	-	10,936,400.00	-	The claim of has not been admitted as the Corporate Debtor has filed an appeal against the demand (mainly due to unconsumed challans), and the matter is currently sub judice. A reconciliation is underway with professional assistance, and further action, including refund of excess TDS if applicable, will be taken upon resolution.
2	ESIC	Maharashtra	08-12-25	1,467,162.00	11,370.00	Unsecured	-	-	No	-	-	-	1,455,792.00	-	The claim has been partially admitted based on the details received, while the remaining portion has not been admitted due to the absence of requisite information.
3	EPFO, Regional Office - Mumbai-I (Dadar)	Maharashtra	25-02-26	121,198.00	121,198.00	Unsecured	-	-	No	-	-	-	-	-	The claim has been admitted.
4	ESIC Sub-Regional Office (Lucknow)*	Lucknow	08-04-26	241,433.00	-	Unsecured	-	-	No	-	-	-	241,433.00	-	The claim has been not admitted due to the absence of requisite information.
<b>Total</b>				<b>12,766,193.00</b>	<b>132,568.00</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>12,633,625.00</b>	<b>-</b>	